



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Sh. Sanjay Ambavat, Administrative Officer (Judicial), presently posted in West District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Bail & Filing Section, Central District, Tis Hazari Courts, Delhi, with immediate effect, till further orders, in addition to the work already assigned to him.

Bhander

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

34687-697

No. _____/Admn.I(HQs)/T&P/2026

Dated, Delhi the 03 JUN 2026

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge, West District, THC, Delhi.
2. The Officer In-charge, Bail & Filing Section, Central District, THC, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, THC, Delhi.
4. The Officer Concerned for immediate compliance.
5. The Personal Office of the undersigned.
6. The Dealing Official, ACR Cell, Central District, THC, Delhi.
7. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
8. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
9. The Dealing Officials, Seniority & Promotion/Personal File Seat/Establishment Seat, Administration Branch-I, Central District, THC, Delhi.

Bhander

Principal District & Sessions Judge (HQs), Delhi